

OA/265/04

19-5-06

Hon. Mr. A. K. Bhatnagar - J.M.

Advocate have abstained from
Judicial work. Ad. Returned.
List on 25-7-06.

~~AD~~

~~AD~~
J.M.

25/7/06.

Hon. Mr. Justice Khem Karan, VC

The learned Counsel for the
applicant prays for & is granted
2 weeks time to file R.A.

List on 18/8/06.

~~Mr.~~
VC

19/09/06

Hon. Mr. Justice Khem Karan, V.C.

List revised. None appears for the
applicant. Shri S. Singh is present for
the other side. D.A. is dismissed for
non-prosecution.

~~Mr.~~
V.C.

(M)

GR
sp. CA has been
filed so far.
km
12/9/06

8